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THE HIGH COURT OF KERALA

Kochi : 682 031

Dated : 01-07-2017

PROCEEDINGS

High Court Establishment - filling up of the vacancy in the category of **Care Taker**, High Court - orders issued.

Read.: 1. G.O.(Ms) No.80/2017/ Home dated 11.04.2017  
2. High Court O.M. of even no dated 19.05.2017.

Order No.A6-35204/2017

Sri. Muni N.A., Cook, High Court, in the scale of pay of ₹16,500 – 35,700 with a Special Allowance of ₹400, is appointed by transfer as **Care Taker**, High Court, **forthwith**, in the scale of pay of ₹18,000 - 41,500.

(By Order)

G. Rath

G. Rathi  
Assistant Registrar (Hr.Gr.)

To

The person concerned. (to be acknowledged in the O/C)  
The Finance Officer, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Assistant Registrar in charge of K Section.  
The Security Officer, High Court.  
The Section Officer, CJ's Secretariat, High Court.  
The Section Officer, 'K' Section, High Court.  
The Section Officer, Kerala Judicial Academy, Athani  
The Confidential Assistants to the Registrars, High Court.  
The PRO's Section, High Court.  
The G ( Accounts I, II & III ) Sections & Finance Wing, High Court.  
The IT Section, High Court ( for publishing in the High Court Website)  
The A3 & A4 seats, High Court.  
The Administrative Records Section, High Court.  
The Stock File.